

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.01.2022

**ORDER NO. 24 of 2022**


Hon'ble President is pleased to partially modify the roster order no. 173 of 2021 for **CESTAT, Chandigarh** from **28.02.2022** to **04.03.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 28.02.2022 to 04.03.2022	Mr. Raju, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad and Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.01.2022

**ORDER NO. 25 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 171 of 2021 for **CESTAT, Bangalore** from **28.02.2022** to **04.03.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 28.02.2022 to 04.03.2022	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chandigarh and Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022

**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.01.2022

**ORDER NO. 26 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 07 of 2022 for **CESTAT, Mumbai** on **08.03.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 08.03.2022	Hon'ble Mr. Justice Dilip Gupta, President, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Larger Bench matter in E/477/2012 M/s. Reliance Inds. Ltd. vs. CCE & ST (LTU), Mumbai

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.01.2022

**ORDER NO. 27 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for **CESTAT, New Delhi** from **21.02.2022** to **25.02.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 21.02.2022 to 25.02.2022	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)**  
**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



**Deputy Registrar**